

resources are developed for irrigation and power purposes, the States of U.P. and Bihar will also see economic prosperity.

No serious effort appears to have been made by the Central and the State Governments for flood control. In fact, the flood control measures would have cost less than what the flood relief measures have cost so far.

I urge upon the Government to set up Ganga Board on the lines of Brahmaputra Board which has been set up under an Act of Parliament for preparing a comprehensive master plan for the control of floods in Brahmaputra Valley and development of its water resources. River Ganga affects much larger number of persons than the river Brahmaputra. By setting up such Boards, millions of people in U.P. and Bihar will cross over the poverty line, and the region will become economically prosperous.

(iv) Demand to refix the eligibility age at 28 years for U.P.S.C. Examinations.

श्री बी० डी० सिंह (फूलपुर) : उपाध्यक्ष महोदय, देश की जनसंख्या का लगभग 75 प्रतिशत भाग गांवों में रहता है। देश के प्रशासन में गांवों की भी भागीदारी रहे, गांव के नवयुवकों को भी प्रशासनिक सेवाओं में पहुंचने का अवसर मिले, इन उद्देश्यों को दृष्टिगत रखते हुए 1978 में जनता सरकार ने संघ लोक सेवा आयोग द्वारा आयोजित प्रशासनिक सेवाओं की परीक्षाओं में सम्मिलित होने के लिए अधिकतम आयु सीमा 26 से बढ़ाकर 28 वर्ष कर दी थी। इससे विशेषकर ग्रामीण आंचल के नवयुवकों को परीक्षाओं में सम्मिलित होने के अधिक अवसर मिल जाते थे। आर्थिक कठिनाइयों के कारण ग्रामीण नवयुवक शिक्षा के क्षेत्र में अत्यधिक पिछड़े हुए हैं। गांवों में बालक अपेक्षाकृत अधिक आयु हो जाने पर शिक्षार्जन प्रारम्भ करते हैं। इसके अतिरिक्त आजकल

विश्वविद्यालयों के सत्र भी बहुत ही अनियमित चल रहे हैं। परिणामस्वरूप स्नातक स्नातकोत्तर आदि परीक्षाओं को उत्ताप करने तक विशेषकर ग्रामीण नवयुवकों की आयु काफी अधिक हो जाती है। इन्हीं सब बातों को दृष्टिगत रखते हुए संघ लोक सेवा आयोग की परीक्षाओं में सम्मिलित होने के लिये अधिकतम आयु सीमा 26 वर्ष से बढ़ाकर 28 वर्ष की गयी थी। परन्तु वर्तमान सरकार ने गत 22 अक्टूबर को एक आदेश प्रचारित करके युवा अधिकतम आयु सीमा 28 वर्ष से घटाकर 26 वर्ष कर दी जो 1985 से तथा उपरान्त होने वाली परीक्षाओं में प्रभावी होगी। इससे विशेषकर ग्रामीण आंचल के नवयुवकों में बड़ी निराशा हुई है।

अतएव मैं माननीय गृह मंत्री से निवेदन करूंगा कि संघ लोक सेवा आयोग की समस्त परीक्षाओं के लिये अधिकतम आयु सीमा पुनः बढ़ाकर 26 वर्ष से 28 वर्ष की जाए।

(v) Financial Assistance to hailstorm sufferers of Meghalaya.

SHRI BAJUBON R. KHARLUKHI (Meghalaya): In the month of May this year, a very severe hailstorm hit the border areas of the Khasi Hills in Meghalaya causing unprecedented damage to potatoes, oranges, betelnuts and other standing crops. The extent of damage was such that the people were forced to take to other menial jobs with very uncertain income causing thereby great economic hardships to them. Some of them had even shifted temporarily Shillong and other urban areas in search of whichever works are available pending the arrival of another farming season in 1984. The damage was estimated at several lakhs of rupees.

The border people of Meghalaya have been economically hardpressed since the partition of India and the State of Poverty is practically beyond the reach of our imagination.

The natural calamity which took place this year has been yet another most horrible experience and the seriousness of the situation is such which calls for most effective and immediate remedial measures to help the border people tide over the hardships they are presently in.

I would, therefore, fervently urge upon the Central Government to provide the poor border people with adequate financial assistance.

It would be most appreciated if such financial assistance is made available before the month of March, 1984 as would enable the people to meet the expenses involved in restoring the farming plots so affected by the hailstorm.

(vi) **Sufficient Funds needed for setting up of a captive Power Plant at Haldia Unit of H.F.C.**

**SHRI SATYAGOPAL MISRA** (Tamluk): Haldia Fertilizer Project has been limping for production after 11 years of construction and commissioning activities, and spending over Rs. 330 crores from the Government exchequer. But all the prospects of commercial production from the factory have suffered a serious set back very recently when two of the three oxygen compressors of the Ammonia Plant were badly damaged. The first incident took place on 18.10.1983 causing the damage to one compressor. But it is surprising that the management tried to run another compressor without investigating the causes of the first incident. In the process the second compressor went down on 9.11.1983. Now all the production activities of the project have come to a standstill and a heavy investment is necessary to repair both the compressor. Moreover, the burden of loan and interest is very much there.

Government have taken a decision to set up a 30 MW captive power plant in the project but the construction works have not yet started because necessary funds have not been allocated. The preventive maintenance of the plant is also very poor and any portion of the plant may break down any

time. Therefore, I urge upon the government to release sufficient funds for setting up of a 30 MW captive power plant repair of damaged compressors for maintenance of the plant, proper monitoring system should be introduced to have a close watch on the project for early commercial production.

(vii) **Central assistance to Bihar for Drinking Water Supply Schemes for Patna, Ranchi and Dhanbad.**

**श्री रामाबतार शास्त्री (पटना)** : ऐसे तो बिहार के हजारों ग्रामों में अब तक शुद्ध पेय जल की व्यवस्था नहीं हो सकी है। इसकी कमी से शहर भी पीड़ित है। प्रायः सभी नगर पालिकाओं के क्षेत्रों में पीने के पानी का अभाव है। जिस गति से छोटे-बड़े शहरों का विकास हो रहा है उस गति से पीने के पानी की व्यवस्था नहीं हो पा रही है।

पटना बिहार की राजधानी है और रांची तथा धनबाद बड़े शहर होने के अलावा राज्य के प्रमुख औद्योगिक क्षेत्र भी हैं। इन तीनों शहरों का विकास भी बड़ी तेजी के साथ हो रहा है। इसके साथ ही पेय जल की कमी बढ़ती जा रही है। पानी के अभाव में लोगों की परेशानियों का अनुमान लगाया जा सकता है। फलस्वरूप उनमें असंतोष का होना भी स्वाभाविक है।

बिहार सरकार ने पटना, रांची और धनबाद जैसे प्रमुख नगरों में पेय जल की व्यवस्था करने के लिए 70 करोड़ रुपए की एक योजना तैयार की है। कहते हैं कि वहां की सरकार आवश्यक सहायता के लिए उक्त योजना को भारत सरकार के पास भेज भी चुकी है।

सरकार से मेरा अनुरोध है कि वह उक्त योजना को शीघ्र क्रियान्वित के लिए राज्य सरकार को पूरी सहायता करे।